

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 25.08.2022 (THURSDAY)**

**COURT OF CHAIRPERSON**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 890 of 2022	BCPL International Ltd. Vs. Kalimata Ispat Industries Pvt. Ltd.	Shashwat Anand	Samrat Sengupta Udayaditya Banerjee
2.	Comp. App. (AT) (Ins) No. 968 of 2022	Agarwal Agencies Pvt. Ltd. & Ors. Vs. Dove Infrastructure Pvt. Ltd.	Abhishek Anand	Kshitij Kumar-R1
3.	Comp. App. (AT) (Ins) No. 987 of 2022	Regional P.F. Commissioner Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	B. B. Pradhan	Raghav Chadha-R1
4.	Comp. App. (AT) (Ins) No. 1006 of 2022	Mahamaya Food Products Vs. Tayal Foods Ltd. Through Sh. Jagdish Kumar Parulkar, Resolution Professional	Kiran Kr. Patra	
5.	Comp. App. (AT) (Ins) No. 1008 & 1009 of 2022	Chandra Prakash Jain Vs. Sudip Bhattacharya	Rajesh Srivastava	
6.	Comp. App. (AT) (Ins) No. 1010 of 2022	Somi Conveyer Belting Ltd. Vs. Shailesh Bhandari	Honey Satpal	
7.	Comp. App. (AT) (Ins) No. 1018 of 2022	Shree Nakoda Impex Financial Creditor & Ors. Vs. Fairdeal Multifilament Pvt. Ltd. (Corporate Debtor) & Ors.	Prassan Sinha	

**For Admission (After Notice)**

8.	Comp. App. (AT) (Ins) No. 335 of 2022	Anand Engineering Ltd. (Formerly Bajaj Infrastructure Development Company Ltd.) Through Its Authorised Representative Ranjan Baranwal Vs. Ramachandran Subramanian Liquidator for Tecpro Systems Ltd.	Alok K. Aggarwal	Kamil Khan Anurag Bhatt Lokesh Pathak
9.	Comp. App. (AT) (Ins) No. 444 of 2022	Rakesh Kumar Gupta Vs. Straight Edge Contracts Pvt. Ltd. Through its Resolution Professional & Ors.  <b>With</b>	Abhishek Anand	Sanjay Bhatt Apoorva Choudhary- R2
10.	Comp. App. (AT) (Ins) No. 651 of 2022	Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors.  <b>With</b>	Sahil Monga	Abhishek Anand
11.	Comp. App. (AT) (Ins) No. 370 of 2022	Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd.  <b>With</b>	Sanjay Bhatt	R.K Gupta Ekansh Mishra Swarlipi Deb Roy
12.	Comp. App. (AT) (Ins) No. 602 of 2022	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr.	Pooja Mahajan	Apoorva Chowdhury Sanjay Bhatt-R1 Prabhas Bajaj-R2
13.	Comp. App. (AT) (Ins) No. 461 of 2022	South Delhi Municipal Corporation Vs. MEP Infrastructure Developers Ltd.	Sanjay Vashisiitha	Rohit Gupta Deepak Deshmukh Rajiv Sr. Divedi
14.	Comp. App. (AT) (Ins) No. 485 of 2022	Navalkumar D. Bhoot Vs. Deegee Cotsyn Pvt. Ltd. & Ors.  <b>With</b>	Vikas Mehta	Khushboo Shah Rajani Ayush J Rajani Anuj Tiwari
15.	Comp. App. (AT) (Ins) No. 502 of 2022	Nishant N Singhal Vs. Hasti Mal Kachchara Resolution Professional Deegee Cotsyn Pvt. Ltd.  <b>With</b>	Aman Pandey	Khushboo S. Rajani Ayush J Rajani-R1

16.	Comp. App. (AT) (Ins) No. 503 of 2022	Nishant N Singhal Vs. Hasti Mal Kachchara Resolution Professional Deegee Cotsyn Pvt. Ltd. & Anr.	Aman Pandey	Khushboo S. Rajani Vikas Mehta
17.	Comp. App. (AT) (Ins) No. 509 of 2022	Department of State Tax Through Deputy Commissioner of State Tax Vs. D. Thakkar Constructions Pvt. Ltd. & Anr.	Aaditya Pande	Ayush J. Rajani Khushboo Shah
18.	Comp. App. (AT) (Ins) No. 705 of 2022	Ashok Goel Erstwhile Director Jaipuria Buildcon Pvt. Ltd. Vs. Mrs. Pallavi Gupta and Padam Thakur & Ors.	Manish Raghav	Sanjay Jain Akash Srivastava-R7, R13-15, R19 Shivanshu Kumar Vekas Kr. Garg-R23
19.	Comp. App. (AT) (Ins) No. 718 of 2022	Bankey Bihari Infrahomes Pvt. Ltd. Vs. Alok Kumar Kuchchal	Babita Jain	Manish Jain Alok Kumar Kuchchal

#### For Hearing

20.	Comp. App. (AT) (Ins) No. 1093 of 2021	The Janata Cooperative Bank Ltd. Vs. Suresh Kumar Jain & Anr.	Rajesh Raina	Anoop Kr. Awasthi- R1
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**02:00 PM**

#### For Hearing

21.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021 <b>(PH)</b>	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. <b>With</b>	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
22.	Comp. App. (AT) (Ins) No. 915 of 2021 <b>(PH)</b>	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors. <b>With</b>	Nidhi Khanna	Dhiraj K. Totala
23.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021 <b>(PH)</b>	Punjab National Bank Vs. Ashish Chhawchharia & Ors. <b>With</b>	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3

24.	Comp. App. (AT) (Ins) No. 686 of 2021  <b>(PH)</b>	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr.  <b>With</b>	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
25.	Comp. App. (AT) (Ins) No. 752 of 2021  <b>(PH)</b>	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.  <b>With</b>	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3
26.	Comp. App. (AT) (Ins) No. 801 of 2021  <b>(PH)</b>	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.  <b>With</b>	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
27.	Comp. App. (AT) (Ins) No. 361 of 2022  <b>(PH)</b>	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr.  <b>With</b>	Rishi K. Awasthi	Dhiraj Kumar Totala
28.	Comp. App. (AT) (Ins) No. 771 of 2022  <b>(PH)</b>	All India Jet Airways Officers and Staff Association Vs. Ashish Chhawchharia Resolution Professional & Ors.  <b>With</b>	Nupur Kumar	Rohan Rajadhyaksha Nishant Upadhyay Madhur Arora Dhiraj Kumar Totala Parimal Kashyap-R1 & R3
29.	Comp. App. (AT) (Ins) No. 792 of 2021	Department of State Tax Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	Aaditya Pande	Rohan Rajadhyaksha Malhar Zatakia Dhiraj Kumar Totala Priya Palwa Madhur Arora-R1

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar